

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

10. C.P. (IB)/788(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: ENCORE ASSET RECONSTRUCTION COMPANY
PRIVATE LIMITED
Vs.
SHRI TRADCO DEESAN PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Adv. Adv. Amir Arsiwala a/w Adv. Archit Virmani i/b Optimus Legal appearing for the Petitioner and Adv. Rohit Gupta appearing for the Corporate Debtor are present through Virtual hearing. At the request of the Counsels, the matter is adjourned to **17.01.2023 Second on Board**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/